

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 174 of 2012**

**Dated: 11<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab Electricity Regulatory Commission  
...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Sakesh Kumar a/w  
Mr. B.S. Kamboje (Rep.) for R.1**

**ORDER**

Written Submissions have been filed by the Commission.

Post the matter for hearing on **03.04.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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